

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 865 of 2019

IN THE MATTER OF:

Saran Equipments & Engineers Pvt. Ltd.

...Appellant

Versus

Pioneer Fabricators Pvt. Ltd.

...Respondent

Present

For Appellant:

Mr. Mohit Nandwani, Advocate

O R D E R

28.08.2019 Let notice be issued on the Respondent to state as to why the application filed by the Applicant be not restored to the original file of the Adjudicating Authority (National Company Law Tribunal), New Delhi Court-III by Speed Post. Requisite along with process fee, if not filed, be filed by 29th August, 2019.

Post the case 'for orders' on 19th September, 2019. The appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ns/gc/